

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

**Miscellaneous Application No.203/01331/2018**

(in OA 203/00094/2017)

Bilaspur, this Tuesday, the 04<sup>th</sup> day of December, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Bharat Sanchar Nigam Limited through the Chief General Manager, Khamhardih, Vidhansabha Road, Raipur (C.G.) 492007.
2. The General Manager, Telecom District Raipur, BSNL, Administrative Building, Fafadih, Raipur Khamhardih, Vidhansabha Road, Raipur (C.G.) 492001.
3. The Assistant General Manager, (HR & Admin.) BSNL, Administrative Building, Fafadih, Telephone Exchange Campus, Fafadih, Raipur (C.G.) 492001.
4. The Sub-Division Officer Telegraph, BSNL, Bagbahara, Mahasamund (C.G.) - 493445

**-Applicants**

**(By Advocate – Shri Sandeep Dubey)**

**V e r s u s**

Tikesh Thakur, Son of Late Manakram Thakur, aged about 30 years, caste-Gond, R/o Village Belar, Tah. & Dist. Mahasamund (C.G.)

**-Respondents**

**(By Advocate – Shri Sanjeev Verma)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

This Miscellaneous Application has been filed by the applicants (respondents in OA) seeking further time of two

months to comply with our order dated 07.09.2018 passed in Original Application No.203/00094/2017.

**2.** On due consideration of the reasons assigned in Para 6 of the MA, we allow applicants further two months' time to comply with our order dated 07.09.2018 in OA 203/00094/2017.

**3.** MA is disposed of accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**

am/-

**(Navin Tandon)**  
**Administrative Member**